

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 25th April 2025 at 2.30 p.m. :**

The Division Bench comprising of the **Hon'ble Shri Justice N. R. Borkar and the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter **in the Court Room No. 27, 1st Floor, High Court Main Building :**

Interim Application No. 3244 of 2024

in

Criminal Appeal No. 1065 of 2018

High Court, Appellate Side,

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By Order

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Bombay,

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(H. M. Bhosale)
Registrar (Judicial-I)